

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated: 12th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr.V.J. Talwar, Technical Member

Tata Power Company Limited

...Appellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission**

....Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Sugandha Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Ravin Dubey

ORDER

We have heard Mr. C.K. Rai, the learned counsel for the State Commission for sometime.

Post the matter on **5th April, 2013** for further submissions.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak